

requested you earlier to give me time.

MR. DEPUTY-SPEAKER : You must see him this time. Sometimes you must also cooperate with us.

प्रो० अजित कुमार मेहता : मैं रेलवे मंत्री जी से अपनी बातों पर ध्यान देने का आग्रह करता हुआ आपका धन्यवाद करता हूँ कि आपने मुझे अपनी बातें कहने का अवसर प्रदान किया।

MR. DEPUTY-SPEAKER : If we go according to the rules, then he cannot do it. In the Appropriation Bills he must raise only new points which have not been discussed in the Railway Budget.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Mr. Deputy-Speaker, Sir, I have listened to him very carefully and I will send him a reply.

MR. DEPUTY-SPEAKER : I shall now put the Motion for consideration to the vote of the House.

The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purpose of Railways, be taken into consideration."

The Motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

The Motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY-SPEAKER : The Minister may now move that the Bill be passed.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The Motion was adopted.

**APPROPRIATION (RAILWAYS)
 NO. 2 BILL*, 1984**

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways."

The Motion was adopted.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Sir, I introduce** the Bill.

Sir, I beg to move** :

*Published in Gazette of India Extraordinary, Part II, section 2, dated 15.3.1984.

**Introduced/moved with the recommendation of the President.

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways, be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways, be taken into consideration."

The Motion was adopted.

MR. DEPUTY-SPEAKER : We shall now take up the clauses.

The question is :

"That clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER : The question is :

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The Motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI A.B.A. GHANI KHAN CHOUHDURY : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

APPROPRIATION (RAILWAYS)
NO. 3 BILL,* 1984

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1982 in excess of the amounts granted for those services and for that year.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March 1982, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI A.B.A. GHANI KHAN CHOUHDURY : Sir, I introduce** the Bill.

Sir, I beg to move :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1982 in excess of the amounts granted for those services and for that year, be taken into consideration."

* Published in Gazette of India Extraordinary, Part II, section 2 dated 15.3.1984.

** Introduced with the recommendation of the President.